## GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 2730 TO BE ANSWERED ON 01.12.2016 MISMATCH BETWEEN DEMAND AND SUPPLY OF BIO-DIESEL

## 2730. SHRI SANJAY DHOTRE: DR. SATYAPAL SINGH: SHRI RAHUL SHEWALE: SHRI BHARTRUHARI MAHTAB:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether there is a mismatch between demand and supply of biodiesel in the country;

(b) if so, the state-wise details thereof during the last three years and the current year and the reasons therefor;

(c) whether the Government has conducted any study on the pros and cons of allowing blending of biodiesel in diesel, if so, the details and outcome thereof, along with the implementation status of the outcome of such study;

(d) the mechanism developed by the Government to monitor/regulate the functioning of the manufacturers dealers of Bio-diesel in the country; and

(e) whether the cases of selling of Bio-diesel by unauthorized dealers have come to the notice of the Government across the country, if so, the State-wise details thereof during the said period and the corrective measures taken by the Government in this regard?

#### ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW AND RENEWABLE ENERGY & MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a) & (b): Yes, Madam. Presently, Oil Marketing Companies (OMCs) have annual High Speed Diesel (HSD) sale of approx. 7500 crore litres. OMCs currently require around 375 crore litres of biodiesel for 5% biodiesel blending in HSD. However, the production capacity of Biodiesel in the country is approx. 140 crore litres. In the current year, suppliers have contracted 3.57 Cr litres of biodiesel by October 2016. State-wise Details are given in the annexure.

(c): Yes, Madam. As per Indian Oil Corporation Limited, detailed studies were conducted on performance of vehicles in terms of power, emission, fuel economy, drivability and material compatibility. Also, several demonstration / field trials were conducted in collaboration with Automobile and Tractor Manufacturers and Indian Railways. Performance in vehicles was found satisfactory using 5 and 10 per cent biodiesel blends with marginal increase in Oxide of Nitrogen (NOx) emissions and deterioration in fuel economy on account of 10 per cent oxygen in Biodiesel.

(d): Government of India has announced National Policy on Biofuels in 2009 for promotion and regulation of Biofuels in the Country. The Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 16th January, 2015, allowed direct sale of biodiesel to all consumers by private biodiesel manufacturers, their authorised dealers and JVs of OMCs authorised by the Ministry of Petroleum and Natural Gas (MoPNG) subject to meeting the fuel quality standards prescribed by the Bureau of Indian Standards (BIS).

BIS has announced Indian Standard Specifications for Bio-diesel (B-100, B-5 and B-6 to 20) for quality assurance of the Bio-diesel production and utilization by various consumers.

(e): No such case of sale has been reported during the last three years.

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# Annexure of Lok Sabha Unstarred Question No. 2730

## OMCs procurement of Biodiesel (B100) for blending (KL) during 2016-17 upto October, 2016

(All figures are in KL)

States/UTs	OMCs procurement of Biodiesel (B100) for blending (KL) during
	2016-17 upto October,2016
Andhra Pradesh	5656
Arunachal Pradesh	0
Assam	0
Bihar	0
Chandigarh	0
Chhattisgarh	0
Dadra Nagar Haveli	0
Dama & Diu	0
Delhi	0
Goa	0
Gujarat	957
Haryana	0
Himachal Pradesh	0
J&K	0
Jharkhand	0
Karnataka	0
Kerala	0
Madhya Pradesh	0
Maharastra	0
Manipur	0
Meghalaya	0
Mizoram	0
Nagaland	0
Odisha	3019
Pondicherry	0
Punjab	0
Rajasthan	0
Sikkim	0
Tamil Nadu	8145
Telangana	12954
Tripura	0
Uttar Pradesh	0
Uttarakhand	0
West Bengal	4978
Grand Total	35709